

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 107

CP(IB) No. 255/Chd/Hry/2022

IN THE MATTER OF:

Hitachi Plant Technologies India Pvt. Ltd.

...Petitioner

Under Section: 59, IBC 2016

Order delivered on 09.05.2024

CORAM:

SH. UMESH KUMAR SHUKLA
HON'BLE MEMBER (T)

SH. HARNAM SINGH THAKUR
HON'BLE MEMBER (J)

PRESENT:

For the Petitioner/Liquidator : Mr. Tarun Jaggi, Advocate

ORDER

Revised Form 'H' has been filed vide Diary No.1976/11 dated 29.04.2024. The same is taken on record. It is a part heard matter. List the matter before Regular Bench on 10.06.2024 in supplementary list.

-Sd/-
(UMESH KUMAR SHUKLA)
MEMBER (T)

-Sd/-
(HARNAM SINGH THAKUR)
MEMBER (J)

Pooja